

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based Video-Conferencing Platform)

ITEM No. 03
CP (IB) No.194/BB/2022

IN THE MATTER OF:

M/s. Clearwater Capital Partners Singapore Fund IV Pvt Ltd. ... Petitioner
Vs.
M/s. Skylark Arcadia Pvt. Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 26.07.2023

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

MS. ANU JAGMOHAN SINGH
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Appeared
For the Respondent : Ms. Amrita Jain, Adv.

ORDER

1. Heard the Ld. Counsels for the Parties.
2. List the case before the Regular Bench on **21.08.2023**.

Sd/-
ANU JAGMOHAN SINGH
MEMBER (TECHNICAL)

Krishna

Sd/-
T. KRISHNAVALLI
MEMBER (JUDICIAL)